

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI

COURT-V

(Division Bench)

Item No.-502

(IB)-378(PB)/2019

CA/488/2019, IA/26/2022, IA/1897/2022, IA/1964/2022

IN THE MATTER OF:

Swati Merchants Pvt. Ltd. & Ors.

....Applicant

Vs.

Aarcity Builders Pvt. Ltd.

.....Respondent

SECTION

U/s 7 of (IBC)

Order delivered on 30.04.2024

CORAM:

**SHRI MAHENDRA KHANDELWAL,
HON'BLE MEMBER (JUDICIAL)**

**Dr. SANJEEV RANJAN,
HON'BLE MEMBER (TECHNICAL)**

PRESENT:

For the Applicant :

For the Respondent : Mr. Kunal Godhwani, Adv.

HYBRID HEARING (PHYSICAL & VC)

ORDER

CA/488/2019, IA/26/2022, IA/1897/2022, IA/1964/2022:-

Ld. Counsel on behalf of parties are present. List the matter for argument on **03.06.2024**.

In the meantime, parties are directed to complete their pleadings and upload the same on the DMS.

Sd/-

**(Dr. SANJEEV RANJAN)
MEMBER (T)**

Sd/-

**(MAHENDRA KHANDELWAL)
MEMBER (J)**